

When he has not got the facts, how can the Irrigation Minister answer it ?

SHRI RAM NIWAS MIRDHA : No, I am not aware of it.

SHRI ATAL BIHARI VAJPAYEE : The proposal was made by the former Foreign Secretary.

MR. SPEAKER : Might have been.

SHRI ATAL BIHARI VAJPAYEE : Are we to understand that the Minister of Irrigation is not aware of that proposal ? It is something very strange. He could say that no such proposal was made ; then we can understand it. But he says he is not aware of it.

MR. SPEAKER : It means that he is not aware of that.

श्री राम विलास पासवान : करोड़ों रुपयों का घांटा चला चल रहा है ।

SHRI ATAL BIHARI VAJPAYEE : You reprimand him for his ignorance.

MR. SPEAKER : Why should I ?

श्री राम विलास पासवान : इस बारे में आप हाउस की पिक्ली कार्रवाही को पढ़िए । आपको पता चल जाएगा ।

MR. SPEAKER : It was done by the Foreign Secretary. It is not brought to his notice.

#### Swelling Slum Population in Bombay

\*103. SHRI R. R. BHOLE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) Whether the slum population in Bombay rose from 28.5 lakhs in 1976 to 45 lakhs in 1982 and whether every day 300-400 families enter Bombay ;

(b) whether 90 per cent of these families belong to non-Maharashtra States especially Tamil Nadu, Andhra and Kerala and whether the local tax-payer has to spend Rs. 41000/- for providing public amenities and other services ; and

(c) how much amount was provided in 1981-82 and 1982-83 for housing the slum dwellers and for houses for local residents by India ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) (a) According to a census conducted for Greater Bombay in 1976, a population of 28.45 lakhs lived in slums. No precise information regarding the increase in slum population by 1982 and the daily migration into Bombay is available.

(b) Definite information on the State-wise composition of the migrants to Bombay is not available. In respect of identified slums, the State Government is implementing the programme of environmental improvement of slums through provisions made in this State and Municipal budgets.

(c) Slum improvement and housing is a State subject. No fundswere provided in the Central budget for housing slum dwellers and other residents during 1981-82 and 1982-83.

SHRI R. R. BHOLE : The problem of slums is a very distressing problem in the city of Bombay, specially because the population of Bombay is increasing daily by 300 to 400 families. It appears the Government unfortunately has no figure for the year 1982. The figure which it has is the stale figure of 1976.

I wish the Government of India is abreast with all the data regarding the migration of people into Bombay. Sir, it appears that my figure is correct because the Government says that my first figure is almost correct.

My question is very important from one point of view. I know it is a very tricky

circumstance. Bombay city is in Maharashtra. Bombay is a cosmopolitan city consisting of all kinds of people.

MR. SPEAKER : Put your question.

DR. SUBRAMANIAM SWAMY : Sir, it is a question directed at me.

*(Interruptions)*

SHRI R. R. BHOLE : We would like all people to come to Bombay to earn their bread. But, Sir, we would not like people to come there to create a Blackhole of Calcutta. That is our anxiety.

MR. SPEAKER : Put your question.

SHRI R. R. BHOLE : Sir, people from Tamil Nadu, Andhra Pradesh and Kerala squat anywhere and make dirty anywhere in Bombay and spoil the environs of Bombay. I want to know whether the Government of India will consider to have some reasonable restrictions on the migration of non-Marathi-speaking people. There is a feeling amongst the Marathi-speaking people that they are being gradually displaced from the city of Bombay by other people. Therefore, I know...

*(Interruptions)*

DR. SUBRAMANIAM SWAMY : He wants another Punjab type of agitation in Bombay.

SHRI RATANSINH RAJDA : Sir, has the Congress (I) raised a Shiv Sena branch? It appears there is a Shiv Sena branch in the Congress Party.

SHRI R. R. BHOLE : We want everybody to come to Bombay, but not spoil the environment. After all there is a certain capacity. You cannot increase the capacity of the city of Bombay.

*(Interruptions)*

MR. SPEAKER : Mr. Bhole, you had been a Judge and you know, it is a free country.

SHRI R. R. BHOLE : I want to ask the Minister whether he considers a proposal of reasonably restricting the migration of non-Marathi speaking people into the city of Bombay.

MR. SPEAKER : This question, I do not think, should be answered.

*(Interruptions)*

SHRI SATISH AGARWAL : It is a very absurd proposition.

*(Interruptions)*

SHRI RATANSINH RAJDA : You should not allow this to go on record.

SHRI CHITTA BASU : Is it the opinion of the Ruling Party?

SHRI RATANSINH RAJDA : By putting this question Mr. Bhole is maligning the Maharashtrians. Sir, I was born and brought up in Bombay. I am Maharashtrian I am proud of that. But the way this question is put...

*(Interruptions)*

MR. SPEAKER : Please sit down.

*(Interruptions)*

SHRI RATANSINH RAJDA : Maharashtra have been maligning.

*(Interruptions)*

MR. SPEAKER : Let him handle it. I have already handled it.

*(Interruptions)*

SHRI R. R. BHOLE : I said 'Marathi-speaking people'. *(Interruptions)* Mr. Rajda speaks Marathi. I consider him a Marathi-speaking man. Therefore, there is no question of casting aspersions on Maharashtrians.

(Interruptions)

MR. SPEAKER : One thing must be very clear. I would like the Minister to answer this first, then I will say something.

(Interruptions)

MR. SPEAKER : Let him answer now.

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS, SPORTS AND WORKS  
AND HOUSING (SHRI BUTA SINGH) : I am really grateful to you, and as a matter of fact the whole House should be grateful to you, for having observed that such questions should not be admitted.

MR. SPEAKER : I am happy. Then nothing more need be added.

SHRI BUTA SINGH : Having said that, it is very unfortunate for the Opposition leaders to say that it is Congress (I) policy.

(Interruptions)

If the hon. Member has posed this question, it is not the policy of the Congress Party. (Interruptions) That is why I want to share with my hon. colleagues and also with you that this country belongs to all and not to any particular community.

MR. SPEAKER : This country belongs to all.

SHRI BUTA SINGH : Anybody belonging to India can live at any place in India. I have been a student in Bombay. I would not like to see Bombay without having representation from all over the country.

MR. SPEAKER : A good flower garden is that in which there are so many hues and colours.

SHRI R. R. BHOLE : One more question.

MR. SPEAKER : No more question.

I do not think we should handle it any more now.

DR. SUBRAMANIAM SWAMY : Slum part.

MR. SPEAKER : We go to the next question.

#### Deaths due to Floods, Rain and Landslides.

\*104. SHRIMATI PRAMILA DAN-  
DAVATE : Will the Minister of AGRICULTURE be pleased to lay a statement showing :

(a) whether there have been deaths due to floods, heavy rain and landslides in many parts of the country ;

(b) whether Government have received any reports in this regard ;

(c) whether any financial or food assistance has been provided to the flood affected States ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE  
MINISTRY OF AGRICULTURE ( SHRI  
ARIF MOHAMMAD KHAN) : (a) to (d)  
A statement is laid on the Table of the  
House.

#### Statement

(a) and (b) : According to the reports furnished by the State Governments, 740 human lives have been lost on account of floods, heavy rains and landslides in the States of Gujarat, Karnataka, Maharashtra, West Bengal, Bihar, U.P., Assam, Orissa, Kerala, Meghalaya, Rajasthan and Himachal Pradesh during the current year.

(c) and (d) Requests for assistance have been received from the States of Meghalaya, Himachal Pradesh, Gujarat and Karnataka. A sum of Rs. 20 crores has been given to the State of Gujarat as a ways and means advance pending the receipt of a detailed